

funds were released in February and March, 1996 and works were commenced immediately on receipt of the sanction. These works were completed by June, 1996.

(b) and (c). No, Sir, the works were commenced in time and completed.

(d) Question does not arise.

(e) There have been no irregularities in the above works. Whenever any irregularity comes to the notice of the State Government, suitable action is taken against the erring officers/officials.

[English]

Funds for Kashmiri Migrants

1797. SHRI GULAM RASOOL KAR : Will the PRIME MINISTER be pleased to state :

(a) whether any embezzlement in the funds of Kashmiri migrants at J and K Bhavan, New Delhi has been noticed by the Government;

(b) if so, whether any inquiry has been ordered by the Government in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir.

(b) and (c). An enquiry was ordered and a special audit was undertaken. Five officials were placed under suspension and one of them was arrested after registration of a FIR at Police Station, Tughlag Road, New Delhi. The case has been challaned on 18.1.1995 in the Court at Delhi. The officials have also filed petitions against their suspensions in the High Courts at Delhi and Srinagar which are also subjudice.

Petroleum Production

1798. SHRI B.L. SHANKAR :
SHRI NITISH KUMAR :
SHRI G.M. BANATWALLA :

Will the PRIME MINISTER be pleased to state :

(a) the quantity of demand and supply of Petrol, Diesel and LPG in the country and the component of indigenous production of each of these items; and

(b) the amount spent for importing each of huge items and the subsidy component for the customers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Actual quantum of import for Petrol, Diesel and LPG in a given year depends upon the over-all consumption and their indigenous production. Indigenous production

of Petrol, Diesel and LPG in 1996-97 is estimated at 4.52 MMT, 22.07 MMT and 3.21 MMT respectively.

(b) The quantity and value of imported products depends on the overall consumption, indigenous production of crude oil and petroleum products and prices of petroleum products prevailing in the international market from time to time.

The estimated subsidy during 1996-97 on Diesel (HSD) and LPG (Domestic) is Rs. 8340 crores (Rs. 1.97/Ltr.) and Rs. 1950 crores (Rs. 70.22/cyl.) respectively. There is no subsidy on Petrol (MS).

Poverty Line

1799. SHRI MOHAN RAWALE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government of Maharashtra has requested the Union Government to enhance the present monetary limit of Rs. 11800/- (1991 base) for identification of persons under Below Poverty Line to Rs. 15000/-;

(b) if so, the details thereof;

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Planning Commission has not received any request from Government of Maharashtra to enhance the monetary limit for identification of persons under Below Poverty Line.

(b) and (c). Does not arise.

[Translation]

Allocation of Power

1800. SHRI NITISH KUMAR :
JUSTICE GUMAN MAL LODHA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have made any assessment of the power supplied to different sectors i.e. Agriculture, Industry and domestic use;

(b) if so, the details of power supplied to each sector during the last three years, year-wise;

(c) whether any study has been conducted to ascertain the exact demand of each of the above sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Pattern of energy